

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SANGAMAM CHIT FUNDS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sangamam Chit Funds Private Limited
2.	Date of incorporation of corporate debtor	10.10.2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65992TN2011PTC082654
5.	Address of the registered office and principal office (if any) of corporate debtor	19/1, First Floor, Kingston Park, Puthur High Road, Ramalinga Nagar, Tiruchirapalli, 620017
6.	Date of closure of Insolvency Resolution Process	11.01.2022
7.	Liquidation commencement date of corporate debtor	11.01.2022 (Order received on 12.01.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Name:- Mr. Anil Kumar Khicha Regn. No. IBBI/IPA-001/IP-P00422/2017-2018/10745
9.	Address and e-mail of the liquidator, as registered with the Board	Address: No. 184, Poonamallee High Road, 6-FF, Golden Enclave, 1st Floor, Kilpauk, Chennai, Tamil Nadu, 600 010. Email: knpchennai@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: No. 184, Poonamallee High Road, 6-FF, Golden Enclave, 1st Floor, Kilpauk, Chennai, Tamil Nadu, 600 010. Email:- sangamam@aaainsolvency.com
11.	Last date for submission of claims	10.02.2022

Notice is hereby given that the National Company Law Tribunal, Chennai (Division Bench, Court-I) has ordered the commencement of liquidation of the Sangamam Chit Funds Private Limited on 11.01.2022 (Order was received on 12.01.2022).

The stakeholders of Sangamam Chit Funds Private Limited are hereby called upon to submit their claims with proof on or before 10.02.2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Mr. Anil Kumar Khicha
Date and place: : 13.01.2022, Chennai

